

an>

Title: Announcement regarding tabling of Amendments to Textile Undertakings (Nationalisation) Laws (Amendment and Validation) Bill, 2014.

HON. SPEAKER: Hon. Members, I have permitted the inclusion of the Textile Undertakings (Nationalisation) Laws (Amendment and Validation) Bill, 2014 in today's List of Business for introduction, consideration and passing. To enable Members to give notices of amendments to the Bill, if they so desire, I am allowing them, as a special case, to table amendments up to 2 p.m. today.

Thank you.